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## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 69/560/NCLT/AHM/2017 (New) Madhya Pradesh High Court Jabalpur Bench CP No. 9/2015 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.08.2017

Name of the Company:

Mukund Das Maheshwari

V/s.

ROC, Gwalior

Section of the Companies Act:

Section 560 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

**SIGNATURE** 

1 MURUNO DASMAHESHWARI

Petstins

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## **ORDER**

Petitioner Mr. Mukund Das Maheshwari present. None present for Registrar of Companies.

Heard arguments of petitioner.

Petitioner is directed to issue notice to ROC, Gwalior and shareholders of the Company Mukund and Rajesh (India) Pvt Ltd.

List the matter on 05.09.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 1st day of August, 2017.